

**DEVELOPMENT AND SCIENCE AND TECHNOLOGY** be pleased to state:

(a) whether the Khadi and Village Industries Commission has negotiated a scheme for the payment of gratuity to its employees with the Khadi Commission Karmachari Union, if so, the outcome thereof,

(b) whether the Scheme with the due approval of the Khadi and Village Industries Commission has been sent to Government,

(c) whether Government have considered the Scheme, and

(d) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI). (a) and (b) A scheme for the payment of gratuity to its employees was submitted by the Khadi and Village Industries Commission Bombay to the Government of India

(c) and (d) Government of India has considered the Gratuity Scheme for the employees of the Commission and communicated its decision to the Khadi and Village Industries Commission, Bombay

**Profit made by Khadi Gramodyog Bhavan, New Delhi**

8798 SHRI S A MURUGANANTHAM Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) whether the Khadi Gramodyog Bhavan New Delhi has been making profit since its inception and

(b) if so, accumulated profit upto 1971-72 and the amount of capital invested as on 1st April, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI). (a) to (b) The information is being collected and will be laid on the Table of the House.

**Proposal to set up a Rural Industries Commission**

8799. SHRI MUKHTIAR SINGH MALIK:

SHRI D. P. JADEJA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to Unstarred Question No 305 on the 21st February, 1973 regarding proposal to set up a Rural Industries Commission and state:

(a) whether any decision on the proposal to set up a Rural Industries Commission to solve the problem of unemployment in rural areas has since been taken, and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI). (a) No, Sir

(b) Does not arise.

**Labour Laws applicable to K.V.I.C**

8800 SHRIMATI BHARGAVI THANKAPPA Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether in or about 1961 in the context of grant of recognition to the Trade Unions in the Khadi and Village Industries Commission, Ministry of Law opined to the Commission through the Ministry of Industry that the Commission's employees get covered under the Industrial Dispute Act and other such labour laws and that the Khadi and Village Industries Commission is an Industry attracting the relevant labour laws applicable to the Industry and

(b) if so, further details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI). (a) and (b) The information is being collected and will be laid on the Table of the House.